

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 75 of 2011**

**Dated: 7<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Union of India through Southern Railway** **.... Appellant (s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.** **...Respondent (s)**

Counsel for the Appellant (s): Mr. V.S.R. Krishna, Sr. Adv. with  
Mr. Abhishek Yadav

Counsel for the Respondent(s): Mr. G. Umopathy for TNERC  
Mr. S. Vallinayagam for TNEB

**ORDER**

It is noticed that the issue involved in this Appeal has already been decided by Court No. II and the impugned Order was set aside and remanded back. Therefore, the learned counsel for the parties seek some time to verify the same.

Post the matter on **14.12.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**